

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1803
ANSWERED ON:12.03.2007
INCREASE IN FOODGRAIN ALLOCATION
Singh Chaudhary Lal;Singh Shri Dushyant

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the allocation of foodgrains made during 2006-07 for distribution under Public Distribution System (PDS), grain-wise;
- (b) whether the Government has received requests from some States for increase in allocation of foodgrains during 2007-08;
- (c) if so, the reaction of the Government thereto;
- (d) whether the Government provides transportation and labour charges for movement of foodgrains to Depots and Fair Price Shops; and
- (e) if so, the details thereof indicating the method of calculating these charges?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): The grain-wise details of the allocation made under the Targetted Public Distribution System (TPDS) during 2006-07 (upto January, 2007) are as under:

(IN THOUSAND TONNES)

| WHEAT | RICE | COARSE GRAINS |
|-----------|-----------|---------------|
| 12,357.96 | 35,977.88 | 211.288 |

(b) & (c): Under the Targetted Public Distribution System (TPDS), the Central Government makes an allocation of foodgrains @ 35kg. per family per month on the basis of number of ration cards issued by the States/Union Territories (UTs) or the number of House-holds on the basis of poverty estimates of the Planning Commission for 1993-94 and the population projection of Registrar General of India as on 1.3.2000 whichever is less. As and when requests from the States Governments for increase in allocation are received, the same are considered in the light of the aforesaid criteria.

(d) & (e): The Government provides transportation and labour charges from Mandi to depot. Further, the transportation charges for movement of foodgrains from other than designated FCI depots to State Government are re-imbursed by Food Corporation of India (FCI). The State/UTs fix Consumer End Price (C.E.P.) for the stocks being sold by Fair Price Shops. The C.E.P. includes the handling cost incurred by the State/UT, which varies from State to State.